

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1049 OF 2006

RAM KISHORE Appellant (s)
VERSUS

STATE OF U.P. Respondent(s)

(With appln(s) for exemption from filing O.T.)

Date: 20/11/2007 This Appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER
HON'BLE MR. JUSTICE MARKANDEY KATJU

For Appellant(s) Mr. Narender Singh Yadav, Adv.
for Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s) Mr. Shail Kuamr Dwivedi, AAG
Mr. Sehdev Singh, Adv.
Mr. Manoj Kumar Dwivedi, Adv.
Ms. Vandana Mishra, Adv.
Mr. Gunnam Venkateswara Rao, Adv.
Ms. Vibha Dwivedi, Adv.

UPON hearing counsel the Court made the following
ORDER

Adjourned for one week.

[Charanjeet Kaur]
Court Master

[Vinod Kulvi]
Court Master